

(c) total valuation of the properties of displaced persons in Pakistan?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 59].

(b) Rs. 139.59 Crores (Upto 20th September, 1960).

(c) Rs. 500 Crores approximately.

**Sayajee Jubilee Cotton Mills, Sidhpur**

**294. Shri M. B. Thakore:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to start Shree Sayajee Jubilee Cotton and Jute Mills, Sidhpur in Gujrat State; and

(b) if so, the approximate time by which the Mill would work?

**The Minister of Commerce (Shri Kanungo):** (a) The question as to how the Mills may start re-working is under examination in consultation with the Government of Gujarat.

(b) Does not arise now.

**Cheap Radio Sets**

**295. Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred question No. 159 on the 4th August, 1960 and state:

(a) whether the report of the Committee appointed in connection with the manufacture of cheap radio sets has since been implemented;

(b) if so, to what extent; and

(c) whether there has been any appreciable increase in the production of cheap radio sets?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). The Committee made certain recommendations. In order to expedite the production of cheap radio sets, a meeting of the radio manufacturers was called on the 28th May, 1960, to dis-

cuss the question of production of cheap radio receivers. As a result of the discussions in the meeting it was decided that:

(a) a production of 50,000 to 60,000 cheap radio sets should be aimed at in one year.

(b) every manufacturer would produce at least up to 10 per cent. of his production in cheap radio receivers within the existing foreign exchange allocation.

(c) for every 5 per cent. additional production of cheap radio sets over the 10 per cent., the manufacturer will be given 5 per cent. additional foreign exchange for import of components and raw materials, subject to a maximum production of 20 per cent. sets over and above the production of 10 per cent. as in (b) above.

(d) the manufacturers should make an all-out attempt to put cheap radio receivers in the market by 1st December, 1960 and

(e) it was agreed that the sale price of the cheap radio receivers should be Rs. 125 including all taxes except local state sales tax.

These decisions are being implemented by the radio manufacturers and it is expected that such sets will become available in the market by the end of 1960 and onwards.

**Razor Blades**

**296. { Shri Ajit Singh Sarhadi:  
Shri Rami Reddy:**

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 161 on the 4th August, 1960 and state.

(a) whether two new schemes approved for the production of razor blades have materialised;

(b) if so, to what extent;

(c) what deficit in production for self-sufficiency will be left after completion of these two schemes; and

(d) how the deficit is to be met?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The two firms have not yet gone into production. One of the firms have been granted the import licence for plant and machinery and they have already opened a letter of credit for this purpose, and have also imported a portion of the machinery covered by the import licence. The other firm is yet to take effective steps such as import of plant and machinery, raw materials etc. to implement their programme.

(c) and (d). A total capacity of 1261 million Nos. of razor blades per annum has so far been licensed in the large scale sector and a unit for the manufacture of 12 million Nos. in the Small Scale Sector has also been approved. Two more schemes in the large scale sector with a total capacity of 210 million Nos. are at present under consideration. Further schemes will also be considered for approval on merits. When all these units come into full production, it would be sufficient to meet the foreseeable demand in the country.

#### Tea-garden Workers

297. { Shri Anurobindo Ghosal:  
Shri S. A. Mehdi:  
Shri P. G. Deb:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any sample survey was made by the Tea Board regarding the tea-garden workers' addiction to alcohol; and

(b) if so, the details of their report?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). No survey has been made by the Tea Board specifically regarding tea garden workers' addiction to alcohol. How-

ever, a sample survey undertaken in 1958 of the general economic and social behaviour pattern of tea plantation labour in 10 gardens in Assam revealed a high incidence of liquor addiction in the families investigated.

#### Agricultural Loan to Displaced Persons in Tripura

**298. Shri Basaratha Deb:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how many refugee families are yet to receive full agricultural rehabilitation loan in Tripura; and

(b) what steps are being taken to expedite the payment?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) 1,599 families.

(b) Payments are expected to be completed by the 31st March, 1961.

#### Misuse of newsprint quota

**299. Shri Halder:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2331 on the 7th September, 1960 and state:

(a) whether investigation has since been completed in regard to misuse of newsprint quota by Calcutta papers;

(b) if so, which are the papers involved; and

(c) the action taken in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) No, Sir.

(b) and (c). Do not arise.

#### Corporations for Small Scale Industries

300. { Shri Ram Krishan Gupta:  
Shri Ajit Singh Sarhadi:  
Shri Madhusudan Rao:  
Shri Damani:  
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question